

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL**  
**EASTERN ZONE BENCH, KOLKATA**  
**(THROUGH PHYSICAL HEARING WITH HYBRID MODE)**

**Original Application No. 118/2025/EZ**

IN THE MATTER OF: -

Babru Bahan Pradhan-----Appellant

Versus

State of Odisha -----Respondents

Affidavit on Behalf of the Opposite Party/Respondent No. 05 State Environment Impact Assessment Authority (SEIAA), Odisha

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Place: Bhubaneswar  
Date: 18/02/2026

**Shri Apurba Ghosh**  
Advocate for Respondent No.05  
(SEIAA), Odisha  
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18 FEB 2026

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Environment Impact Assessment Authority (SEIAA), Odisha

1. Dr. Pradeept Kumar Nayak, son of Bhimasen Nayak aged 43 years, at present working as Environmental Scientist, State Environment Impact Assessment Authority, Odisha, do hereby solemnly affirm and state as follows.
2. That I am the deponent in this affidavit and I have been duly authorized to swear this affidavit on behalf of the Opposite Party No.05 before this Hon'ble National Green Tribunal.
3. That, I have gone through the original application and Hon'ble Court order dated. 17.07.2025 and understood the contents thereof. I am well acquainted with the facts of the case and the relevant official records. Any contention, allegation or averment not dealt with in the present affidavit shall be construed as denied.
4. That, in reply to the averments made in the Para-01 to Para-06 of the original petition dated 05.04.2025 submitted before Hon'ble NGT, the



*Pradeept Kumar Nayak*  
Environmental Scientist  
SEIAA, Odisha

deponent humbly submits that this is matter on illegal mining and sailing of valuable stones being carried out by some miscreants in Telipali, Kenjhiriapali, Barjhula and adjacent area in Biramaharajpur, District-Subarnapur, Odisha. As per EIA Notification 2006 and subsequent amendments therein, environmental clearance (EC) is mandatory for the mining of all major and minor minerals like morrum and earth material, sand, stone etc. After perusal of all connected office record, it is submitted that neither any proposal has been received at SEIAA, Odisha nor issued any environmental clearance (EC) in favour of M/s. Omm Sai Construction Pvt. Ltd. for extraction of white ferro silicon stones or other materials in Subarnapur District in state-Odisha

5. That the deponent reserves the right to file further affidavit as and when necessary.
6. That the facts stated above in this counter affidavit are true to the best of my knowledge and belief which are based on official records that I believe to be true.



Identified by  
Advocate

Pradeep Kumar Alayak  
Deponent  
Environmental Scientist  
SEIAA, Odisha

**VERIFICATION**

18 FEB 2026

Verified at Bhubaneswar on this day of ----- that the contents of the above affidavits are true and correct on the basis of the records maintained by the respondent in the daily course of its business, no part of it is false and nothing has been concealed therefore.

**SWORN BEFORE ME**

Place: Bhubaneswar  
Date: 18/02/2026



Pradeep Kumar Alayak  
Deponent  
Environmental Scientist  
SEIAA, Odisha

MANJULA KUMAR PRADHAN  
NOTARY PUBLIC  
BHUBANESWAR  
REGD. NO. ON-71/2009  
PH - 9437627119 (M)